

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1137
ANSWERED ON 08TH FEBRUARY, 2024**

REPAIR OF ROADS

†1137. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is contemplating on the issue of repair and maintenance of roads constructed in the country and if so, the details thereof and if not, the reasons therefor; and

(b) the steps taken by the Government in this regard so far?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of NHs is a continuous process.

The Ministry has evolved a mechanism to ensure Maintenance and Repair (M&R) of all NHs sections through accountable maintenance agency.

The M&R of stretches of NHs, where Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the end of the Defect Liability

Period (DLP)/ the Concession Period. Similarly, for NHs stretches undertaken under TOT (Toll Operate and Transfer) and InvIT (Infrastructure Investment Trust), M&R responsibility lies with concerned Concessionaire till the end of the Concession Period.

For remaining NHs stretches, Ministry has taken policy decision to undertake maintenance works through contract maintenance, which is either Performance based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC), leaving no section of NHs without any accountable contractual maintenance agency.
